

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CP/CA No. 95(ND)/2014-

IN THE MATTER OF:

Mr. Ashish Gaur	APPLICANT / PETITIONER
Vs		
M/s Siddhant Stones Pvt. Ltd. & Ors.	RESPONDENT

SECTION:

Under Section 397 & 398

Order delivered on 22.08.2017

Coram:

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)**


For the APPLICANT / PETITIONER :- Mr. Ankit Shah, Advocate

For the RESPONDENT :-

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the joint request of the parties, the matter is posted for hearing on 15th September 2017.


**(DEEPA KRISHAN)
MEMBER (TECHNICAL)**


**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**